

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 548/2018 in CP No. 81/214/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 03 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared when matter is called.

Registry is directed to issue notice to the parties concerned indicating the next date of hearing.

List the matter for consideration on 16.02.2021.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)